

Civil Judge and JMFC, KORATAGERE
Smt.Vidyalaxmi Bhat
Civil Judge and JMFC, Koratagere
Cause List Date: 05-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|---|--|-------------------------|---|------------------------|
| 15 | Crl.Misc. 146/2020 (EVIDENCE) | | Chikkahanumakka Vs Tahasildhar | K.J. Nagaraju |
| 16 | Crl.Misc. 192/2020 (FIRST HEARING) | | Lakkanna Vs Deputy Thasildar, Registrar of Birth and death | S.N. Hanumantharaju |
| 17 | Crl.Misc. 193/2020 (FIRST HEARING) | | Chikkalakkaiiah Vs Deputy Thasildar, Registrar of Birth and Death | S.N. Hanumantharaju |
| 18 | Crl.Misc. 194/2020 (FIRST HEARING) | | Puttathayamma Vs Deputy Tahasildar, Birth and Death officer, | D.Shivanna |
| Cases listed below are adjourned due to Covid 19 | | | | |
| 19 | C.C. 276/2015 (FOR NBW) | 16-02-2021 | Rangashymaiah G R Vs Karerangaiah | G.D. Devaraju |
| 20 | C.C. 376/2015 (FOR NBW) | 16-02-2021 | Koratagere Police Vs Mahesh | |
| 21 | C.C. 385/2016 (CHARGE) | 16-02-2021 | Koratagere Police Vs Chandrashekar G | |
| 22 | C.C. 253/2017 (CHARGE) | 16-02-2021 | kolala Police Vs Bhojaraja | |
| 23 | C.C. 387/2015 (EVIDENCE) | 16-02-2021 | Koratagere Police Vs Govindaraju | |
| 24 | C.C. 389/2015 (EVIDENCE) | 16-02-2021 | Koratagere Police Vs Lakshmikantha alias Kantharaju | |
| 25 | C.C. 16/2016 (EVIDENCE) | 16-02-2021 | Koratagere Police Vs Ashwathaiah | |
| 26 | C.C. 18/2016 (FRAMING OF CHARGE OR PLEA) | 16-02-2021 | Koratagere Police Vs Hanumantharayappa | |
| 27 | C.C. 27/2016 (APPEARANCE OF ACCUSED) | 16-02-2021 | Koratagere Police Vs Mahesha | |
| 28 | C.C. 29/2016 (FRAMING OF CHARGE OR PLEA) | 16-02-2021 | Koratagere police Vs Siddaraju H.K. | |

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| 1 | O.S. 363/2018 (For Enquiry) IA/1/2018 IA/2/2018 | | K. Narayanappa Vs Govindappa | D.Shivanna |
| 2 | O.S. 25/2000 (EVIDENCE) | | Yallappa Vs Arelingappa | |
| 3 | O.S. 86/2007 (EVIDENCE) | | hanumakka Vs Puttaiah | |
| 4 | O.S. 9/2008 (ORDERS) | | Dasappa Vs Govindappa | Govindappa |
| 5 | O.S. 146/2011 (for objection) | | M.V.Krishnappa Vs V.Ramachandraiah | K.C.Nagaraju T.Krishnamurthy, Koratagere |
| 6 | O.S. 200/2012 (ARGUMENTS) | | Govindaraju Vs K.Pradeep kumar | Exparte S.N.Hanumantharaju |
| 7 | O.S. 108/2013 (ARGUMENTS) IA/1/2013 | | Lakshmaiah Vs Naraseeyappa | A.M.Krishnamurthy A.M.Krishnamurthy |
| 8 | EX 3/2014 (HEARING) | | R.Puttaransaiah Vs Shivakumar | D.C.Shivaramaiah |
| 9 | O.S. 281/2014 (plaintiff evidence) IA/1/2014 | | P. Siddappa Vs Puttalingamma | |
| 10 | EX 10/2017 (HEARING) | | Kavallamma Vs B.T. Ranganna | D.V.Sheshadri |
| 11 | O.S. 220/2017 (ORDERS) | | M.N. Mallikarjunaiah Vs Nagaraju | D.Shivanna |
| 12 | O.S. 48/2018 (for objection) IA/1/2018 IA/2/2018 IA/3/2018 | | Chowdamma Vs Gangamma | Venkatachala B. |
| 13 | O.S. 172/2018 (ISSUES) IA/1/2018 | | K. Sheela Vs Umadevi | H.C. Basmangi Rudraiah |
| 14 | O.S. 243/2018 (ISSUES) IA/1/2018 IA/2/2018 | | Jayalakshamma B.H. Vs Kavallamma | K.B.Anilkumar |

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| 15 | O.S. 311/2018 (hear on I.A) IA/1/2018 IA/2/2018 | | Dasappa Vs Thimmaiah | G.M. Krishnamurthy |
| 16 | O.S. 354/2018 (HEARING) IA/1/2018 | | Mallamma Vs Thimmappa | A.M.Krishnamurthy |
| 17 | EX 14/2018 (for objection) | | Shivanagowda Vs B.K. Narshimurthy | Ashok T. Kathimani |
| 18 | EX 2/2019 (ORDERS) | | Thimmaiah @ Thimmanna Vs N. Gangadhar | T.Krishnamurthy |
| 19 | O.S. 211/2019 (hear on I.A) IA/1/2019 IA/2/2019 | | Lakshmaiah Vs Puttaiah | Manjunatha M.H. |
| 20 | O.S. 82/2020 (for objection) IA/1/2020 | | A.S. Nagaveni Vs Ramakka | M.L. Santhosh |
| 21 | O.S. 187/2020 (SUMMONS) IA/1/2020 | | Krishnappa Vs Rangaiah | Ravikumara B.R |
| 22 | O.S. 206/2020 (ORDERS) IA/1/2020 | | Siddamma Vs S. Veeraraju | H.R. Ramachandraiah |
